

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA
UNSTARRED QUESTION NO. 5253
TO BE ANSWERED ON 24.03.2026**

Land Digitization Scheme

†5253. Shri Ashok Kumar Yadav:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether work is being undertaken by the Government for the computerization of land records, digitization of maps, surveys and online mutation under the Digital India Land Records Modernization Programme (DILRMP)/Land Digitization Scheme in the country, State-wise, if so, the details of the objectives, major components and current status of the said scheme;
- (b) the details of the amount of funds allocated and utilised under the said scheme along with the list of the States that have achieved full or partial digitization of land records therein, State-wise;
- (c) whether the progress of land digitization process in Bihar is lower than the national average, if so, the primary reasons therefor; and
- (d) whether the Government has formulated any special action plan, provided additional financial assistance, fixed time-bound targets or set monitoring mechanisms to expedite the said digitization work in Bihar and if so, the details thereof and the proposed timeline in this regard?

ANSWER

**MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) Yes Sir. Government of India has been implementing a comprehensive programme for the computerization of land records, digitization of maps and surveys/re-survey in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. The objective of DILRMP is to develop a modern, comprehensive and transparent land record management system to (i) improve real-time information on land; (ii) optimize use of land resources; (iii) assist in policy & planning; (iv) reduce land disputes; (v) check fraudulent / benami transactions; (vi) obviate need of physical visits to Revenue/Registration offices and enable sharing of information with various organisations/agencies. The major components of DILRMP are Computerization of Land Records, Computerization of Registration, Survey / Re-Survey, Modern Record Rooms, Computerisation of Revenue Court Management System and Integration of Aadhaar number with the land record database on voluntary basis. The DILRMP has been extended for a period of five years from 01.04.2021 to 31.03.2026.

(b) The DILRMP is a demand driven programme and funds are released to States/UTs based on their proposals submitted for various components of the programme. Under DILRMP during the period 01.04.2021 to till 20.03.2026, out of the total outlay of Rs.984.61 crore, an amount of Rs. 969 crore have been released to various States/UTs and other implementing agencies. The State wise status of digitization of land records is given in the **Annexure-I**.

(c) & (d) Land digitization has been completed in the State of Bihar. State-wise progress of land digitization is given in the **Annexure-I**.

Annexure-I

Digital India Land Records Modernization Programme (DILRMP)								
S.No.	State/ UT	Total Villages	No. of Record of Rights (RoR)			Cadastral Maps		
			Total	Computerized	%	Total	Digitized	%
1	Andaman & Nicobar Islands	205	89,747	89,747	100.00	214	214	100.00
2	Andhra Pradesh	16,267	3,26,17,293	3,26,17,293	100.00	14,725	14,725	100.00
3	Arunachal Pradesh	1,412	0	0	0.0	0	0	0.00
4	Assam	22,543	43,92,672	42,22,558	96.13	21,069	19,591	92.98
5	Bihar	45,858	4,34,68,047	4,34,68,047	100.00	74,452	74,452	100.00
6	Chandigarh	25	25	25	100.00	108	108	100.00
7	Chhattisgarh	20,267	2,50,67,712	2,50,67,712	100.00	48,037	47,872	99.66
8	DNH & DD	97	1,19,165	1,19,165	100.00	2,923	2,923	100.00
9	Delhi	198	12,828	11,405	88.91	183	147	80.33
10	Goa	421	7,56,189	7,56,189	100.00	14,828	14,828	100.00
11	Gujarat	18,511	1,22,37,133	1,22,37,133	100.00	26,911	26,911	100.00
12	Haryana	7,103	36,14,314	36,14,314	100.00	63,077	63,077	100.00
13	Himachal Pradesh	21,429	20,34,915	20,34,915	100.00	2,17,003	2,15,018	99.09
14	Jammu & Kashmir	6,850	6,850	6,845	99.93	23,373	22,143	94.74
15	Jharkhand	32,871	27,31,472	26,98,027	98.78	51,585	51,195	99.24
16	Karnataka	30,126	1,99,40,721	1,99,37,181	99.98	30,317	30,121	99.35
17	Kerala	1,666	2,81,97,354	2,81,97,354	100.00	10,765	4,685	43.52
18	Ladakh	248	249	150	60.24	1,513	1,333	88.10
19	Lakshadweep	10	72,425	72,425	100.00	0	0	0.00
20	Madhya Pradesh	56,851	5,32,96,578	5,32,96,578	100.00	56,435	54,717	96.96
21	Maharashtra	44,534	2,62,74,755	2,62,74,755	100.00	44,219	43,971	99.44
22	Manipur	606	605	516	85.29	1,453	1,449	99.72
23	Meghalaya	6,932	0	0	0.0	0	0	0.00
24	Mizoram	640	3,31,160	3,31,160	100.00	1,073	1,073	100.00
25	Nagaland	937	23,311	0	0.0	0	0	0.00
26	Odisha	51,820	2,01,64,329	2,01,28,059	99.82	1,37,304	1,37,243	99.96
27	Puducherry	129	2,72,380	2,72,380	100.00	21,161	21,161	100.00
28	Punjab	13,013	5,54,635	5,39,658	97.30	75,707	62,307	82.30
29	Rajasthan	49,305	1,35,70,102	1,33,88,607	98.66	1,33,438	1,30,883	98.09
30	Sikkim	418	1,90,500	1,65,849	87.06	2,554	2,554	100.00

31	Tamil Nadu	16,810	3,68,34,607	3,68,34,607	100.00	30,955	30,955	100.00
32	Telangana	10,890	1,02,74,968	1,02,74,968	100.00	17,432	14,365	82.41
33	Tripura	897	13,49,403	13,49,403	100.00	5,333	5,333	100.00
34	Uttarakhand	16,691	15,25,474	15,25,474	100.00	87,611	84,816	96.81
35	Uttar Pradesh	1,08,910	1,10,326	1,10,326	100.00	1,18,247	1,18,247	100.00
36	West Bengal	42,310	5,87,89,969	5,87,89,969	100.00	68,359	67,561	98.83
	Grand Total	6,47,800	39,89,22,213	39,84,32,794	99.88	14,02,364	13,65,978	97.41
